

ITEM NO.17

REGISTRAR COURT. 2

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 4293/2021

MUKESH

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ANR.

Respondent(s)

Date : 19-07-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Christi Jain, AOR

For Respondent(s)

Mrinal Gopal Elker, AOR
Mr. Susheel Tomar, Adv.
Mr. Prashant Pathak, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service on respondent no.2, there is no appearance.

Respondent no.1 has failed to file counter affidavit, within the time stipulated under the rules.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar